

Dak Register For Month Starting on 01/03/2022

(Column 1 to 6 are maintained by Office of Registrar. Column 7 and 8 are maintained by concerned section Head)

Dia ry No.	Dat e of Rec eipt	No./Name of Document Received	Source	Particulars of documents	Secti on to whic h sent	Na me	Ac tio n Ta ke n	L in k F il e
674 /20 22	02/0 3/20 22	NIL DTD 28/02/2022	ANITHA JAYAKUM AR, SPS	Request for granting C.L. Reg		AR(Adm n)		
675 /20 22	02/0 3/20 22	NIL. DTD 28/02/2022	SOMBIR, LDC	Joining Report		AR(Adm n)		
676 /20 22	02/0 3/20 22	NIL. DTD 28/02/2022	TEJO SHRI	Joining Report		AR(Adm n)		
677 /20 22	02/0 3/20 22	NIL DTD. 25/02/2022	DEPUTY REGISTRA R CESTAT, MUMBAI	(Appeal No. E/477/2012-Mum) In the matter of Reliance Industries Ltd	DR(A)			
678 /20 22	02/0 3/20 22	NIL. DTD 25/02/2022	DEPUTY REGISTRA R CESTAT, HYDERAB AD	Total amount of duty, penalty, interest and refund amount in pending appeals of CESTAT Hyderabad	DR(A)			
679 /20 22	02/0 3/20 22	NIL DTD 28/02/2022	HEMANT KUMAR, STENO GRADE-II	Deletion of uploaded Order- reg.	PA to Regis trar			
680 /20 22	02/0 3/20 22	NIL. DTD 28/02/2022	DY. REGISTRA R (SINGLE MEMBER APPEAL BRANCH)	E-hearing Cause List	PA to Regis trar			
681 /20 22	03/0 3/20 22	D.NO.31124/2008/SEC- XVII-A/SC/XIII. DTD 22/02/2022	ASSISTAN T REGISTRA R	Civil Appeal NOS. 302-303 OF 2009	DR(J)			

682	03/0 /20 22	F.NO.A-20(6)/PERS. FILE/NV- MTS/CESTAT/CHE/2018 DTD 23/02/2022	MOHINDE R SINGH,DR	Intimation of applying for various competitive examination -reg.		AR(Adm n)		
683	03/0 /20 22	NIL. DTD 21/02/2022	ACCOUNT S OFFICER (FIN). SDA MTNL, NCR EASTERN COURT, JANPATH	Outstanding of amounting Rs. 324918/- against 1 Working leased line circuit(s).		AR(Adm n)		
684	03/0 /20 22	F. NO. 01/CESTAT/BANG/VK DTD 28/02/2022	DEPUTY REGISTRA R CESTAT, BANGALO RE	Forwarding of applications -reg.		AR(Adm n)		
685	03/0 /20 22	NIL. DTD 25/02/2022	P. ANJANI KUMAR M(T)	Annual Performance Assessment Report		AR(Adm n)		
686	03/0 /20 22	O.A./724/2019 DTD 08/11/2021	A. MUKHOPA DHAYA, M(J)	Order Sheet, DR Suvendu Kumar Pati vs M/O Finance		AR(Adm n)		
687	03/0 /20 22	NIL						
688	03/0 /20 22	NIL. DTD 28/02/2022	ARCHANA , STENO-II	Joining Report		AR(Adm n)		
689	03/0 /20 22	NIL. DTD 02/03/2022	DR, CESTAT, BANGALO RE	Joining Report		AR(Adm n)		
690	03/0 /20 22	NIL DTD 28/02/2022	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Forwarding of draft reply : RAE & SUIT NO 2030/2086 OF 2008/ Revision of Application 109 Of 2021 Of M/S Jubilant Enterprises		AR(Adm n)		
691	03/0 /20 22	NIL DTD 02/03/2022	MS. SHENAJ	Leave application		AR(Adm n)		

22	22		BANO			n)		
692	03/0 /20 22	3/20 22	NIL DTD 02/03/2022	SHENAJ BANO, STENO GR-II	Sanctioning compensation off.	AR(Adm n)		
693	03/0 /20 22	3/20 22	F.NO. PF/CEGAT/MUM/SR/1998 DTD 02/03/2022	DR, CESTAT, MUMBAI	Request for promotion to the post of SPS - reg.	AR(Adm n)		
694	03/0 /20 22	3/20 22	NIL DTD 17/02/2022	CESTAT, MUMBAI	Annual Performance Assessment Report	AR(Adm n)		
695	03/0 /20 22	3/20 22	NIL DTD 25/02/2022	MANAS KUMAR SINHA, AR	Weekly Report of E- hearing	DR(A)		
696	03/0 /20 22	3/20 22	NIL DTD 25/02/2022	DR, CESTAT, MUMBAI	Appeal No.E/477/2012- MUM, In the matter of Reliance Industries LTD	DR(A)		
697	03/0 /20 22	3/20 22	F.NO. D-6(1)/E- HEARING/CESTAT/CHE/ 2020 DTD 01/03/2022	ASSISTAN T REGISTRA R	Monthly report of list of E-hearing cases - reg	DR(A)		
698	03/0 /20 22	3/20 22	NIL DTD 01/03/2022	ECONOMI C LAWS PRACTICE , ADVOCAT ES & SOLICITO RS	Request for adjournment in the matter of - Cairn India Ltd. v. Assistant Commissioner, Jodhpur Bearing Appeal No. E/53258/2018	DR(A)		
699	03/0 /20 22	3/20 22	F.NO. 17(1)/MS/CESTAT/ALD/20 18-19 DTD 02/03/2022	MANAS KUMAR SINHA, AR	Bench wise disposal of cases during month of February 2022	DR(A)		
700	03/0 /20 22	3/20 22	NIL DTD 22/02/2022	ADV. PRADEEP KORDE	Submission of attested copies of OIA	DR(A)		
701	03/0 /20 22	3/20 22	NIL DTD 25/02/2022	DR, CESTAT, MUMBAI	Appeal NO. E/477/2012-MUM, in the matter of Reliance Ltd.	DR(A)		
702	03/0		NIL DTD 01/03/2022	DR,	Statement showing	DR(A		

/20 22	3/20 22		CESTAT, CHENNAI	break up of pending appeals for the month of February 2022)			
703 /20 22	03/0 3/20 22	F.NO. 07/STAT/CESTAT/KOL/09 DTD 01/02/2022	DY REGISTRAR, CESTAT, KOLKATA	Report for E-hearing Application: February 2022	DR(A)			
704 /20 22	03/0 3/20 22	F.NO. GEXCOM/REV/ST/28/202 1/6834 DTD 24/02/2022	PARTHA ROYCHO WDHURY, COMMISSIONER	Reply in Appeal No. ST/51205/2020- CU(DB) p M/s R P Labour Supply and Security Service, 291, Gopur Ex.	DR(A)			
705 /20 22	03/0 3/20 22	F.NO 41(1)/OUT SOURCE/CESTAT/2016 DTD 02/03/2022	MANAS KUMAR SINHA, AR	PUC-M/s S.S.G. Enterprises, Mundera, Allahabad has submit a GeM Invoice No. GEM-18418805 Dtd 26/02/2022 for Rs 23,292/- for hiring of 1 Steno on Monthly Contract basis at CESTAT, Allahabad		AR(Adm n)		
706 /20 22	03/0 3/20 22	F.NO. 49(1)/MEDICAL CLAIM/CESTAT/2017- PART-III DTD 28/02/2022	M.K.SINHA, AR	Medical Reimbursement claim of Rs. 1280/- has submitted by Sh. Vivekanand Bharti, Mts of CESTAT Allahabad for treatment of self.		AR(Adm n)		
707 /20 22	03/0 3/20 22	F.NO. CESTAT/MUM/ADMN/A UDIT/2016 DTD 22/02/2022	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Reply to Audit para with respect to Unclaimed GPF balance of shri. Orem Singh, Peon Retd. 4 reg.		AR(Adm in)		
708 /20 22	03/0 3/20 22	F.NO. A-50050/4/2021- AD.IC (CESTAT) DTD 25/02/2022	S. BHOWMIK, UNDER SECRETARY OF THE GOI	Upgradation of computerisation in CESTAT		Acco unt Sectio n		

709 /20 22	03/0 3/20 22	F. NO. 6/CEGAT/MAS/90 VOL IV DATED 23.02.2022	MOHINDER SINGH, DR, CESTAT, CHENNAI	Administrative Approval for supply and installation of Compactor - reg	CT Section			
710 /20 22	03/0 3/20 22	NIL	SULEKHA BEEVI C.S, M(J), CESTAT, CHENNAI	Monthly Disposal Statement of Appeals for February 2022	PA			
711 /20 22	03/0 3/20 22	NIL DATED 01.03.2022	P.K.CHOU DHARY, MEMBER(J) , CESTAT, KOLKATA	Monthly Disposal Statement of Appeal for February 2022	PA			
712 /20 22	03/0 3/20 22	FILE NO. CESTAT/AHD/E- HEARING(VC)/04/2020 DATED 28.02.2022	ASSISTANT REGISTRAR	Larger Bench regarding	PA to Registrar			
713 /20 22	03/0 3/20 22	NIL DATED 28.02.2022	TEJO SHRI, STENO GR-II, CESTAT, DELHI	Correction in the uploaded Appeal	PA to Registrar			
714 /20 22	04/0 3/20 22	NIL DTD 03/03/2022	HARSHITA PANDEY, AR	Submission of fitness certificate		AR(Adm n)		
715 /20 22	04/0 3/20 22	NIL DTD 24/02/2022	KRIPA SHANKAR , DR, CHANDIG ARH	Joining Report		AR(Adm n)		
716 /20 22	04/0 3/20 22	F.NO. 40(14)/CEGAT/92- RR DTD 3/3/2022	HARSHITA PANDEY, AR	Office Order		AR(Adm n)		
717 /20 22	04/0 3/20 22	F.NO. 49(1)/MEDICAL CLAIM/CESTAT/2017- PART-III DTD 21/02/2022	M.K.SINH A, AR	Medical Reimbursement claim		AR(Adm n)		
718 /20 22	04/0 3/20 22	CESTAT/MUM/146 DTD 28/02/2022	ROHIT KUMAR SHUKLA, DR,	Forwarding the draft reply : RAE & R SUIT NO 2030/2086 OF 2008		AR(Adm n)		

			CESTAT, MUMBAI					
719 /20 22	04/0 3/20 22	NIL DTD 03/03/2022	RAVI DUTT SHARMA, ACCOUNT ANT	Computer Advance		AR(Adm n)		
720 /20 22	04/0 3/20 22	NIL DTD 02/03/2022	KANHAIY A LAL, SPS	Correction in the daily order uploaded	PA to Regis trar			
721 /20 22	04/0 3/20 22	NIL DTD 03/03/2022	DR, CESTAT, CHANDIG ARH	Supplementary cause list	PA			
722 /20 22	04/0 3/20 22	NIL DTD 03/03/2022	SANJIV SRIVASTA VA, MEMBER(T)	Monthly Disposal Statement of Appeal of February 2022	PA			
723 /20 22	04/0 3/20 22	NIL	REKHA SHEKHAW AT, PA TO REGISTRA R	Monthly Disposal Statement of Appeal of February 2022	PA			
724 /20 22	04/0 3/20 22	NIL DTD 03/03/2022	ANIL CHOUDHA RY MEMBER (J)	Permission for re- listening	PA to Regis trar			
725 /20 22	04/0 3/20 22	REF.ACL/MUM/TAX/APP EAL/GTA/RAB/2021 DTD 24/02/2022	ALOK MATHUR, GENERAL MANAGER -INDIRECT TAXATIO N	Removal of defect case	DR(J)			
726 /20 22	04/0 3/20 22	F.NO. 21/CESTAT/HY/M- STAT/15 DTD 02/03/2022	DR, CESYAT, HYDERAB AD	Monthly Disposal Statement of Appeal of February 2022	DR(J)			
727 /20 22	04/0 3/20 22	NIL DTD 02/03/2022	MANAS KUMAR SINHA, AR	Report for -hearing application February 2022	DR(J)			

728 /20 22	04/0 3/20 22	NIL DTD 24/02/2022	DEPUTY REGISTRA R	Note of Appeal No. E/477/2012-MUM	DR(J)			
729 /20 22	04/0 3/20 22	NIL DTD 23/02/2022	A.S.DAYA L & ASSOCIAT ES	Application Seeking Rectification of Mistake	DR(J)			
730 /20 22	04/0 3/20 22	F.NO. D-24(1)/NIC CORRES/CHE/2012 DTD 28/02/2022	MOHINDE R SINGH,DR	Hiring of Technical Manpower through NICSI		AR(com p)		
731 /20 22	04/0 3/20 22	F.NO. CESTAT- AHD/INWARD/70 DTD 03/03/2022	ASSISTAN T REGISTRA R, CESTAT, AHMEDAB AD	Statement pendency, institution and disposal of appeals and stay application	DR(J)			
732 /20 22	04/0 3/20 22	F.NO.CESTAT-AHD/E- HEARING/2020 DTD 03/03/2022	ASSISTAN T REGISTRA R, CESTAT, AHMEDAB AD	Report for E-hearing appeal & Applications	DR(J)			
733 /20 22	04/0 3/20 22	D.NO. 178/2022/SEC- XVII-A DTD 23/02/2022	ASSISTAN T REGISTRA R	Civil Appeal No 467 of 2022	DR(J)			
734 /20 22	04/0 3/20 22	NIL DTD 08/03/2022	DEPUTY REGISTRA R, LARGER BENCH, CESTAT- MUMBAI	Cause list	DR(J)			
735 /20 22	04/0 3/20 22	F.NO.19011/21/2019- AD.IC (CESTAT) DTD 24/02/2022	S. BHOWMIC K, UNDER SECRETARY OF THE GOI	Reimbursement of bill in r/o mobile handset purchased by Sh. Sanjiv Srivastava, Member (T)		AR(Adm n)		
736 /20	04/0 3/20	NIL DTD 03/02/2022	ANIL CHOUDHA	Permission for Pronouncement	PA to Regis			

22	22		RY MEMBER (J)		trar			
737	04/0 /20 22	3/20 22	NIL DTD 07/03/2022	DY/ASST. REGISTRA R (CENTRAL REGISTRY)	Central registry cause list for E-hearing of defect cases	PA		
738	04/0 /20 22	3/20 22	NIL DTD 04/03/2022	DEPUTY REGISTRA R /SPS CESTAT CHANDIG ARH	E-hearing supplementary cause list	PA		
739	04/0 /20 22	3/20 22	NIL DTD 07/03/2022	DY. REGISTRA R (SINGLE MEMBER APPEAL BRANCH)	E-hearing Cause List	PA		
740	04/0 /20 22	3/20 22	NIL DTD 03/03/2022	S.D. DAS	The unsigned disposal statement of hon. Member (J)	PA		
741	04/0 /20 22	3/20 22	F.NO.39(!)/OUT SOURCE/MTS/CESTAT/2 016 DTD 03/03/2022	MANAS KUMAR SINHA, AR	PUC- M/s Triveni Enterprises, Nari Bari, Allahabad has submitted Gem Invoice NO 18551439 Dtd 03.03.2022 for Rs. 32,950.90 for hiring of 2 MTS		AR(Adm n)	
742	04/0 /20 22	3/20 22	F.NO.CESTAT/AHD/L.B./0 2/2014/70 DTD 23/02/2022	SANTOSH KUMAR TIWARI, AR	Hon. Bench direction in appeal no. C/21 to 23,28/2012 to tag these appeals with larger bench matter	DR(J)		
743	04/0 /20 22	3/20 22	NIL DTD 03/03/2022	P. ANJANI KUMAR M(T)	Disposal Statement for the month of February 2022	PA		
744	08/0 /20 22	3/20 22	NIL DATED 10.02.2022	ROSHAN KUMAR PASWAN,				

			STENOGR APHER GR.-II, CESTAT CHENNAI				
745 /20 22	08/0 3/20 22	NIL DATED 10.02.2022	RAUSHAN KUMAR PASWAN, STENOGR APHER GR.-II, CESTAT CHENNAI	Request for transfer to CESTAT, Allahabad & Kolkata-reg.		AR(Adm in)	
746 /20 22	08/0 3/20 22	CESTAT/MUM/OFFICE STRENGTH/160 DATED 04/03/2022	DR, CESTAT, MUMBAI	Filling of vacant posts of SPS/Stenos		AR(Adm in)	
747 /20 22	08/0 3/20 22	F.NO.A-24(1)/LEAVE FILE/MS-DR/CHE/2021 DATED 04/03/2022	BALASUB RAMANI S., AR, CESTAT, CHENNAI	Forwarding of leave application of Shri. Mohinder Singh, DR- Reg.		AR(Adm in)	
748 /20 22	08/0 3/20 22	F.NO.16(1)/ACCO&GH/CE STAT/ALLD/2015-PART- II DATED 07/03/2022	MANAS KUMAR SINHA, AR, CESTAT, ALLAHAB AD	sanction Of Rs. 29,490 re regarding payment of electricity bill for Feb 2022		AR(Adm in)	
749 /20 22	08/0 3/20 22	F.NO.25(1)/FM/CESTAT/A LLD/2015 DATED 07/03/2022	MANAS KUMAR SINHA, AR, CESTAT, ALLAHAB AD	Sanction of Rs. 21,982 towards the SPA Booking charge under BNPL Scheme for Feb 2022		AR(Adm in)	
750 /20 22	08/0 3/20 22	NIL DATED 28.02.2022	P.DINESH MEMBER (JUDICIAL) ,CESTAT MUMBAI	Joining Report		AR(Adm in)	
751 /20 22	08/0 3/20 22	NIL DATED 07.03.2022	RAVI PRAKASH, CGSC	In the matter of UOI vs. Narendra Kumar Bajpai		AR(Adm in)	

752 /20 22	08/0 3/20 22	NIL DATED 08/11/2021	CAT, MUMBAI	Dr. S.K. Pati vs M/o Finance		AR(Adm in)		
753 /20 22	08/0 3/20 22	F.NO.A.50050/77/2016- AD.1C (CESTAT) DATED ON 17/02/2022	S. BHOWMIC K, US TO THE GOI	Reinstatement of Ms. Suja B. Pillai to the post of Assistant Registrar - Kerala High Court Judgment		AR(Adm in)		
754 /20 22	08/0 3/20 22	F.NO.A- 20(2)/PRES.FILE/RKP-ST- III/2015 DATED ON 04/03/2022	BALASUB RAMANI S., AR, CESTAT, CHENNAI	Forwarding of request of Shri Raushan Kumar Paswan, steno Gr II		AR(Adm in)		
755 /20 22	08/0 3/20 22	NIL DATED 07.03.2022	ARCHANA , STENO-II	Leave application		AR(Adm in)		
756 /20 22	08/0 3/20 22	NIL DATED 07.03.2022	HARSHITA PANDEY, ASSISTAN T REGISTRA R, CESTAT, NEW DELHI	Application for DJSE- 2022		AR(Adm in)		
757 /20 22	08/0 3/20 22	NIL DATED 07.03.2022	RANJU MADHRA, SR. SPS	Joining Report		AR(Adm in)		
758 /20 22	08/0 3/20 22	NIL	ASHISH, MTS	Certificate of Non- Employment to be furnished by the suspended official under F.R 53 (2)		AR(Adm in)		
759 /20 22	08/0 3/20 22	F.NO. 12016/1/2018/HINDI-4- DOR DATED ON 17/02/2022	PRITI SELLARE ,AD, MINISTRY OF FINANCE(DEPTT. OF REV.),GOI, NEW DELHI	Govt. work in Hindi		AR(Adm in)		

760	08/0 /20 22	F.NO.33/CESTAT/BANG/ OSP DATED ON 04/03/2022	DR, CESTAT, BANGALO RE	Engaging of outsourced posts for the year 2022-23		AR(Adm in)		
761	08/0 /20 22	F.NO.19011/3/2014-AD.IC (CESTATA) DATED ON 28.03.2022	S. BHOWMIC K, US TO THE GOI	HRA under Tribunal (Conditions of Service) Rules, 2021		AR(Adm in)		
762	08/0 /20 22	CESTAT/MUM/OFFICE STRENGTH/160 DATED ON 04.03.2022	DR, CESTAT, MUMBAI	Filling of vacant post of SPS/Stenos		AR(Adm in)		
763	08/0 /20 22	F.NO.PF/CEGAT/MUM/SR /1998 DATED ON 02.03.2022	DR, CESTAT, MUMBAI	Request for promotion to the post of SPS		AR(Adm in)		
764	08/0 /20 22	F.NO.08(4)/S.B/LDC/P.F./C ESTAT/ALLD/2017 DATED ON 25.02.2022	AR, CESTAT, ALLAHAB AD	Office Order		AR(Adm in)		
765	08/0 /20 22	F.NO.A- 20(2)/PERS.FILE/RKP-ST- III/2015 DATED ON 04.03.2022	BALASUB RAMANI S., AR, CESTAT, CHENNAI	Forwarding of request of Shri Raushan Kumar Paswan, steno Gr II		AR(Adm in)		
766	08/0 /20 22	F.NO.4/3/PRES/94/STENO- II/ADMIN/CHD-2018-II DATED ON 02.03.2022	KRIPA SHANKER, DR, CESTAT, CHANDIG ARH	Forwarding the Application of Sh. Govind, Steno Gr. II for the post of Personal Assistant on deputation basis in the Deptt. Of Airport Economics Regulatory Authority of India, New Delhi		AR(Adm in)		
767	08/0 /20 22	NIL DATED 07.03.2022	JASBIR SINGH, HEADCLE RK, CESTAT, NEW DELHI	Joining Report for the post of Court Master		AR(Adm in)		
768	08/0 /20 22	F.NO.CESTAT/MUM/150 DATED ON 21.02.2022	DR, CESTAT, MUMBAI	Joining Report		AR(Adm in)		

769	08/0 /20 22	F.NO. 38(1)/ACR CORRS/CESTAT/ALLD/20 16 DATED ON 02.03.2022	MANAS KUMAR SINHA, AR, CESTAT, ALLAHAB AD	forwarding of APAR for the period upto Dec 2021		AR(Adm in)		
770	08/0 /20 22	F.NO.38(1)/ACR CORRS/ CESTAT/ALLD/2016 DATED ON 02.03.2022	MANAS KUMAR SINHA, AR, CESTAT, ALLAHAB AD	forwarding of APAR for the period upto Dec 2021		AR(Adm in)		
771	08/0 /20 22	NIL DATED 07.03.2022	DR, CESTAT, HYDERAB AD	Weekly return of e- hearing mails for the period of 01.03.2022 to 04.03.2022	DR(J)			
772	08/0 /20 22	NIL DATED 04.03.2022	DR, CESTAT, MUMBAI	Submission of monthly statement for the month of Feb 2022	DR(J)			
773	08/0 /20 22	NIL DATED 04.03.2022	MANAS KUMAR SINHA, AR, CESTAT, ALLAHAB AD	Weekly Report of e- hearing	DR(J)			
774	08/0 /20 22	NIL DATED 07.03.2022	MUKESH GUPTA, DR	Report of the matters taken up for E-hearing during the month of Feb 2022	DR(J)			
775	08/0 /20 22	F.NO.6/17/WEEKLY- STATEMENT/CESTAT/C HD-2020-II DATED ON 07.03.2022	DR, CESTAT, CHANDIG ARH	Weekly Statement of matters for e-hearing from 28.01.2022 to 03.02.2022	DR(J)			
776	08/0 /20 22	F.NO.01/CESTAT/BANG/ RR DATED ON 04.03.2022	DR, CESTAT, BANGALO RE	Monthly Report for E- hearing for Feb 2022	DR(J)			
777	08/0 /20 22	F.NO.CESTAT/AHD/E- HEARING(VC)/04/2020/71 DATED ON 28.02.2022	AR, CESTAT, AHMEDAB	Larger Bench regarding	DR(J)			

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778	08/0 /20 22	F.NO.21.CESTAT/HYD/M- STAT/15/46 DATED ON 02.03.2022	DR, CESTAT, HYDERAB AD	Monthly Statement for the month of Feb 2022	DR(J)			
779	08/0 /20 22	F.NO.07/STAT/CESTAT/K OL/09 DATED ON 01.03.2022	DR, CESTAT, KOLKATA	Report for E-hearing Application for the month of Feb 2022	DR(J)			
780	08/0 /20 22	D.NO.35697/2018/SEC/XV II-A DATED ON 25.02.2022	ASSISTAN T REGISTRA R, SUPREME COURT OF INDIA	Civil Appeal No(s) 106-107 of 2019	DR(J)			
781	08/0 /20 22	D.NO/1628 DATED ON 04.03.2022	ANURADH A PARAB, AC (AR), CESTAT, MUMBAI	Appeal No.E/477/12 in case of M/s Reliance Industrial Ltd. vs C. Ex., ST,LTU, Mumbai, Listed on 08.03.2022 before the Honble Larger Bench Submission of AR alongwith compilation of case laws.	DR(J)			
782	08/0 /20 22	NIL DATED 07.03.2022	ANITHA JAYAKUM AR, SPS	Request regarding granting permission for purchasing of an Office Bag.	CT Sectio n			
783	08/0 /20 22	F.NO.6/CEGAT/MAS/90 VOI IV DATED ON 04.03.2022	MOHINDE R SINGH, DR, CESTAT, CHENNAI	Administrative Approval for supply and installation of Compactor	CT Sectio n			
784	08/0 /20 22	NIL	TIOL PVT. LTD.	Online content service	Librar y			
785	08/0 /20 22	F.NO.G- 10(1)/BUDGET/CESTAT/C HE/2016 DATED ON 04.03.2022	BALASUB RAMANI S., AR, CESTAT, CHENNAI	Re-Allocation of Funds : BE 2021-22.	Acco unt Sectio n			

786 /20 22	08/0 3/20 22	NIL DATED 08.03.2022	ARCHANA , STENO-II	Correction in the Appeal Uploaded	PA to Regis trar			
787 /20 22	08/0 3/20 22	NIL DATED 03.03.2022	T. V. UNNIKRIS HNAN, SPS TO M(T), CESTAT, MUMBAI	Disposal statement of Appeals for month of Frb 2022	PA to Regis trar			
788 /20 22	08/0 3/20 22	NIL	S. K. MOHANT Y, M(J), CESTAT, MUMBAI	Monthly Disposal Statement Appeals for the month of Feb 2022	PA to Regis trar			
789 /20 22	08/0 3/20 22	CESTAT/AHM/M(J)/DISP OSAL2022/74 DATED ON 03.03.2022	SPS TO HONBLE MEMBER(J)	Disposal statement for month of Feb 2022	PA to Regis trar			
790 /20 22	08/0 3/20 22	CESTAT/AHM/MT/2022/7 5 DATED ON 03.03.2022	PA TO M(T), CESTAT, AHMEDAB AD	Disposal statement for month of Feb 2022	PA to Regis trar			
791 /20 22	08/0 3/20 22	NIL DATED 01.03.2022	P. K. CHOUDHA RY, M(J), CESTAT, KOLKATA	Monthly Disposal Statement of Appeals for Feb 2022	PA to Regis trar			
792 /20 22	08/0 3/20 22	NIL	S. K. MOHANT Y, M(J), CESTAT, MUMBAI	Monthly Disposal Statement of Appeals for Feb 2022	PA to Regis trar			
793 /20 22	08/0 3/20 22	NIL DATED 11.03.2022	DR, SINGLE MEMBER APPEAL BRANCH, CESTAT, NEW DELHI	E-hearing Cause List	PA to Regis trar			
794 /20	08/0 3/20	NIL	P.VENKAT A SUBBA	Monthly Disposal Statement for Feb	PA to Regis			

22	22		RAO M(T)	2022	trar			
795	08/0 /20 22	NIL	C. J. MATHEW, M(T), CESTAT, MUMBAI	Monthly Disposal Statement for Feb 2022	PA to Regis trar			
796	08/0 /20 22	NIL	ANIL CHOUDHA RY, M(J), CESTAT, DELHI	Monthly Disposal Statement for Feb 2022	PA to Regis trar			
797	08/0 /20 22	NIL	SULEKHA BEEVI C. S., M(J), CESTAT, CHENNAI	Monthly Disposal Statement for Feb 2022	PA to Regis trar			
798	08/0 /20 22	NIL DATED 03.03.2022	S.D. DAS, PA TO MEMBER(J)	Monthly Disposal Statement for Feb 2022	PA to Regis trar			
799	08/0 /20 22	F.NO.17(1)/MS/CESTAT/A LD/2018-19 DATED ON 02.03.2022	MANAS KUMAR SINHA, AR, CESTAT, ALLAHAB AD	Bench wise disposal of cases during Feb 2022	PA to Regis trar			
800	09/0 /20 22	F.NO.D-6(1)/DISPOSAL STATEMENT/BENCH/201 7 DATED 08.03.2022	AR, CESTAT CHENNAI	List of Stay Application pending		AR(Adm n)		
801	09/0 /20 22	NIL DATED 02.03.2022	SATPAL SINGH, MTS	Application for leave		AR(Adm n)		
802	09/0 /20 22	NIL DATED .08.03.2022	SHENAJ BANO, STENO GR-II	Joining Report		AR(Adm n)		
803	09/0 /20 22	NIL DATED 08.03.2022	PARVEEN KATARIA, STENO GR. II	Application for leave		AR(Adm n)		
804	09/0 /20	NIL DATED 08.03.2022	TEJOSHRI, STENO	Request regarding permission of doing	PA to Regis			

22	22		GR. II	correction in judicial orders.	trar			
805/2022	09/03/2022	NIL DATED 08.03.2022	REKHA SHEKHAWAT, STENO-I					
806/2022	09/03/2022	NIL DATED 08.03.2022	REKHA SHEKHAWAT, STENO-I	Correction in the Upload Appeal	PA to Registrar			
807/2022	09/03/2022	NIL DATED 09.03.2022	SONAL GANWANI, ASSISTANT SECTION OFFICER, AD. 1C (AAR), DEPTT. OF REVENUE, M/O FINANCE, NORTH BLOCK, NEW DELHI	Rajya Sabha Provisionally admitted question no. S3172 for 17.03.2022 raised by Sh. binoy Viswam, MP regarding Functioning of quasi judicial bodies in the country		AR(Admin)		
808/2022	09/03/2022	NIL DATED 09.03.2022	SONAL GANWANI, ASSISTANT SECTION OFFICER, AD. 1C (AAR), DEPTT. OF REVENUE, M/O FINANCE, NORTH BLOCK, NEW DELHI	Rajya Sabha Provisionally admitted question no. S3172 for 17.03.2022 raised by Sh. binoy Viswam, MP regarding Functioning of quasi judicial bodies in the country		AR(Admin)		

809	10/0 /20 22	3/20 22	NIL DATED 09.03.2022	MUKESH GUPTA, DR	Casual Leave for 08.03.2022		AR(Adm in)		
810	10/0 /20 22	3/20 22	NIL DATED 08.03.2022	DR, CESTAT, CHANDIG ARH	Monthly Statement Report of Feb 2022	DR(J)			
811	10/0 /20 22	3/20 22	D.NO.1288/2018/SEC- XVII-A DATED 28.02.2022	AR, SUPREME COURT OF INDIA	Krishi upaj mandi samiti new mandi yard Alwar vs Commissioner of Central Excise and Service tax	DR(J)			
812	10/0 /20 22	3/20 22	F. NO.17(1)/MS/CESTAT/AL D/2018-19	MANAS KUMAR SINHA, AR, ALLAHAB AD	Monthly Statement for Feb 2022	DR(J)			
813	10/0 /20 22	3/20 22	F. NO. 05/CESTAT/BANG/RENT DATED 08.03.2022	DR, CESTAT, BANGALO RE	Sanction for Rent Rs. 4,00,049/-		AR(Adm in)		
814	10/0 /20 22	3/20 22	F.NO. 07/CESTAT/BANG/HIRI NG TAXI DATED 08.03.2022	DR, CESTAT, BANGALO RE	Sanctioned for Hiring Taxi Rs. 88,064/-		AR(Adm in)		
815	10/0 /20 22	3/20 22	F. NO. 05/CESTAT/BANG/WATE R DATED 08.03.2022	DR, CESTAT, BANGALO RE	Sanction for Water Rs. 16,115/-		AR(Adm in)		
816	10/0 /20 22	3/20 22	F. NO. 01/CESTAT/BANG/BNPL DATED 08.03.2022	DR, CESTAT, BANGALO RE	Sanctioned for BNPL Rs. 8,380/-		AR(Adm in)		
817	10/0 /20 22	3/20 22	F. NO. 01/CESTAT/BANG/MISC. DATED 08.03.2022	DR, CESTAT, BANGALO RE	Sanction amount for miscellaneous expenditure Rs. 12,475/-		AR(Adm in)		
818	10/0 /20 22	3/20 22	F.NO. 39(1)/OUT SOURCE/MTS/CESTAT/2 016 DATED 03.03.2022	MANAS KUMAR SINHA, AR	Sanction for Hiring two MTS Rs. 32,951/-		AR(Adm in)		
819	10/0		FILE NO. 49(1)/MEDICAL	MANAS	Medical		AR(Adm in)		

/20 22	3/20 22	CLAIM/CESTAT/2017- PART-III DATED 08.03.2022	KUMAR SINHA, AR, CESTAT, ALLAHAB AD	Reimbursement Claim		Adm in)		
820 /20 22	10/0 3/20 22	NIL DATED 08.03.2022	TEJO SHRI, STENO GR. II	Leave application		AR(Adm in)		
821 /20 22	10/0 3/20 22	NIL DATED 09.03.2022	RANJU MADHRA, SPS	Leave application		AR(Adm in)		
822 /20 22	10/0 3/20 22	345(66)/CEGAT/99- ADMN. VOL-II DATED 03.03.2022	HARSHITA PANDEY, ASSISTAN T REGISTRA R, CESTAT, NEW DELHI	Office Order	PA to Regis trar			
823 /20 22	10/0 3/20 22	NIL DATED 09.03.2022	ANIL CHOUDHA RY, M(J), CESTAT, DELHI	permission for re- listing	PA to Regis trar			
824 /20 22	10/0 3/20 22	NIL DATED 09.03.2022	ANIL CHOUDHA RY, M(J), CESTAT, DELHI	Permission for pronouncement of order	PA to Regis trar			
825 /20 22	10/0 3/20 22	NIL	AJAY SHARMA, M(J), CESTAT, MUMBAI	Monthly Disposal Statement for Feb 2022	PA			
826 /20 22	11/0 3/20 22	F.NO.01/CESTAT/BANG/E LEC. DATED 10.03.2022	DR, CESTAT, BANGALO RE	Sanction for Electricity Rs. 19,232		AR(Adm in)		
827 /20	11/0 3/20	F.NO.01/CESTAT/BANG/ CKK DATED 07.03.2022	DR, CESTAT,	Forwarding of application		AR(Adm		

22	22		BANGALORE			in)		
828/2022	11/03/22	F.NO 33/CESTAT/BANG/OSP DATED 04.03.2022	DR, CESTAT, BANGALORE	Engaging of outsourced posts for the year 2022-23		AR(Admin)		
829/2022	11/03/22	F.NO 01/CESTAT/BANG/JUDL DATED 07.03.2022	DR, CESTAT, BANGALORE	Number of appeals approximate pending where early hearing is granted		AR(Admin)		
830/2022	11/03/22	F.NO. D-6(1)/DISPOSAL STATEMENT/BENCH/2017 DATED 10.03.2022	AR, CESTAT, CHENNAI	Pendency of stay application		AR(Admin)		
831/2022	11/03/22	NIL DATED 09.03.2022	SEEMA SADANA, SPS	Request application for foreign country travels		AR(Admin)		
832/2022	11/03/22	NIL DATED	RAVI PRAKASH, CGSC	Correction required to be done in the draft Writ petition		AR(Admin)		
833/2022	11/03/22	NIL DATED 14.03.2022	P.K. NEELA REDDY, SPS TO MEMBER (J)	Forwarding of monthly disposal statement of Feb 2022	DR(J)			
834/2022	11/03/22	NIL DATED 04.03.2022	AR, CESTAT, MUMBAI	Submission of monthly statement for the month of Feb 2022	DR(J)			
835/2022	11/03/22	F.NO. 17(1)/MS/CESTAT/ALD/2018-19 DATED	MANAS KUMAR SINHA, AR, CESTAT, ALLAHABAD	Monthly Disposal Statement for Feb 2022	DR(J)			
836/2022	11/03/22	F.NO. 33/CESTAT/BANG/OSP DATED 09/03/2022	DR, CESTAT, BANGALORE	Sanction for OSP		AR(Admin)		
837/2022	11/03/22	NIL DATED 10.03.2022	ANIL KUMAR, MTS	Application for acceptance of General Pool Residential Accommodation	CT Section			

838 /20 22	11/0 3/20 22	F.NO. CESTAT/MUM/ADMIN/C AG-AUDIT 2017 DATED 10.03.2022	DR, CESTAT, MUMBAI	Liquidation of outstanding Audit paras through conducting Lok-adalat at Mumbai	Acco unt Sectio n			
839 /20 22	11/0 3/20 22	NIL DATED 10.03.2022	SPS, CESTAT, NEW DELHI	Tax invoice, billing ammount Rs. 1,414.82	Acco unt Sectio n			
840 /20 22	11/0 3/20 22	NIL DATED 10.03.2022	MILI VERMA	Regarding refund of Rs. 10,000 at CESTAT, Delhi due to clerical error	Acco unt Sectio n			
841 /20 22	11/0 3/20 22	NIL DATED 10.03.2022	AR,CENTR AL REGISTRY , CESTAT, NEW DELHI	Cause list for e- hearing of defect cases	PA to Regis trar			
842 /20 22	11/0 3/20 22	F.NO.1(7) DIFF- OPINION/CESTAT/CHD- 2021 DATED 10.03.2022	DR, CESTAT, CHANDIG ARH	Issue the roster for difference of opinion matter bench constitution	PA to Regis trar			
843 /20 22	11/0 3/20 22	NIL DATED 09.03.2022	ASHOK JINDAL, M(J)	Monthly Disposal Statement for Feb 2022	PA to Regis trar			
844 /20 22	11/0 3/20 22	NIL	RAJU, MEMBER (T), CESTAT, AHMEDAB AD	Monthly Disposal Statement (Revised) for Feb 2022	PA to Regis trar			
845 /20 22	11/0 3/20 22	F.NO.01(05)/CIRCULAR/C ESTAT/2017 DATED 04.03.2022	DR, CESTAT, KOLKATA	weekly Return (from 25.02.2022 to 03.03.2022	DR(J)			
846 /20 22	14/0 3/20 22	NIL DATED 11.03.2022	SPS TO PRESIDEN T	Residential Electricity Bill for reimbursement	CT Sectio n			
847 /20 22	14/0 3/20 22	NIL DATED 09.03.2022	AMAN KUMAR SINGH, PROGRAM MER,	Forwarding of Regination Letter of Software Programmer		AR(Adm in)		

			CESTAT, BANGALORE					
848	14/0 /20 22	3/20 22	NIL DATED 11.03.2022	BHANU MEHTA, STENO GR. II, CESTAT, NEW DELHI	Leave application		AR(Adm in)	
849	14/0 /20 22	3/20 22	F.NO. 01/CESTAT/BANG/ELECT RICITY DATED 10.03.2022	DR, CESTAT, BANGALORE	Sanction for Electricity Rs. 19,232		AR(Adm in)	
850	14/0 /20 22	3/20 22	NIL DATED 11.03.2022	JYOTI, LDC, CESTAT, NEW DELHI	Permission for admission in BLIS		AR(Adm in)	
851	14/0 /20 22	3/20 22	F.NO. 13(1)/T7I/CESTAT/ALLA HABAD/2015-PART-II DATED 11.03.2022	MANAS KUMAR SINHA, AR, CESTAT, ALLAHAB AD	Sanction for Telephone Bill Rs. 9,410		AR(Adm in)	
852	14/0 /20 22	3/20 22	NIL DATED 08.03.2022	SULEKHA BEEVI C. S., M(J), CESTAT, CHENNAI	Permission for One day casual leave		AR(Adm in)	
853	14/0 /20 22	3/20 22	F.NO.04/CESTAT/BANG/ XEROX DATED 11.03.2022	DR, CESTAT, BANGALORE	Sanction of Rs. 5,200		AR(Adm in)	
854	14/0 /20 22	3/20 22	C.NO.IV(16)30/R/JDR/932/ 2018/281-82 DATED 10.03.2022	RAJEEV AGARWA L, COMISSIO NER OF CGST&C.E X/ST, JODHPUR	Service tax Misc.Review Application for revising the rate of intrests to be paid in respect of M/s Shree Ram Const. Comp., M/s Arvind Pania contractor, M/s Vivek		DR(J)	

				Const. Comp. & M/s Ashapura Cons. Comp				
855	14/0 /20 22	F.NO.III(20)ARC/MCO/152 /2014/2563 DATED 04.03.2022	PARSHAN T SINGLA, DC(LEGAL &REVIEW) , JODHPUR	Chhattisgarh High Court order of the Principal commissioner CGST, Raipur Vs M/s Spectrum Coal and power Ltd.	DR(J)			
856	14/0 /20 22	NIL DATED 11.03.2022	MANAS KUMAR SINHA, AR, CESTAT, ALLAHAB AD	Weekly Report of e- hearing	DR(J)			
857	14/0 /20 22	F.NO. CESTAT- AHD/INWARD/70 DATED 03.03.2022	AR, CESTAT, AHMEDAB AD	Statement pendency, institution and disposal of appeals and stay applications	DR(J)			
858	14/0 /20 22	F.NO CESTAT/AHD/L.B/02/201 4/84 DATED 08.03.2022	SANTOSH KUMAR TIWARI, AR, CESTAT, AHMEDAB AD	Forwarding written Submission & Cases laws for Larger Bench in Appeal No.C/74 to 83, 114to 120/2010	DR(J)			
859	14/0 /20 22	NIL DATED 09.03.2022	DR. SUVENDU KUMAR PATI, M(J)	Monthly Disposal Statement for Feb 2022	PA to Regis trar			
860	14/0 /20 22	NIL DATED 14.03.2022	DR, SINGLE MEMBER APPEAL BRANCH, CESTAT, NEW DELHI	E-hearing causelist	PA to Regis trar			
861	14/0 /20 22	F.NO.CESTAT/AHD/E- HEARING(VC)/04/2022 DATED 11.03.2022	AR, CESTAT, AHMEDAB AD	Submission for Constitution of Larger Bench of (VRL Logistics Ltd. & ors. on 09.03.2022	PA to Regis trar			

862 /20 22	14/0 3/20 22	F.NO.A.12026/16/2021- AD.I DATED 11.03.2022	ARVIND SARAN, DIRECTOR OF M/O FINANCE D/O REVENUE	meeting of the Search- cum-selection Committee regarding, selection for various posts in Appellate Tribunal under SAFEMA and CESTAT		AR(Adm in)		
863 /20 22	14/0 3/20 22	NIL DATED 10.03.2022	J.K. GOLAY, SPS	Permission for correction in uploaded order	PA to Regis trar			
864 /20 22	14/0 3/20 22	F.NO.CESTAT/AHD/L.B/0 2/2014 DATED 07.03.2022	SANTOSH KUMAR TIWARI, AR, CESTAT, AHMEDAB AD	Constitution of LB in the case of m/s Sweety Indu. V/s CCE&St Vadodara-I E/12738/2018	PA to Regis trar			
865 /20 22	14/0 3/20 22	CESTAT/AHD/79/2019/76 DATED 04.03.2022	S.K. TIWARI, AR, CESTAT, AHMEDAB AD	Forwarding of representation regarding implementation of the proposed amendments in the Recruitment Rules for the post fo Assistant Registrar in r/0 Shri J K mandal, Court master, CESTAT Ahmedabad		AR(Adm in)		
866 /20 22	14/0 3/20 22	F.NO. 34/CESTAT/MUM/13/AD MN/190 DTD 08/03/2022	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Forwarding of GPF withdrawal applications : MFR 2692		AR(Adm n)		
867 /20 22	14/0 3/20 22	F.NO. CESTAT/MUM/ADMN/US V/2021 DTD 10.03.2022	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Forwarding of leave application & Joining reports-reg.		AR(Adm n)		
868 /20 22	14/0 3/20 22	NIL	DOROTHY JOSEPH, STENO	Request for Casual Leave		AR(Adm n)		

			GRADE I				
869	14/0 /20 22	3/20 22	NIL DTD 14/03/2022	RANJU MADHRA, SPS	Application for Earned Leave		AR(Adm n)
870	14/0 /20 22	3/20 22	F.NO. 01/CESTAT/BANG/COMP. DTD 09/03/2022	DEPUTY REGISTRA R CESTAT, BANGALO RE	Forwarding of resignation letter of Software Programmer,		AR(com p)
871	14/0 /20 22	3/20 22	C.NO. DELHI/WEST/HEADQUA RTER/REVIEW/MISC/376/ 2022/3101 DTD 08/03/2022	ADDITION AL COMMISSI ONER(REV IEW) CENTRAL TAX, CGST DELHI WEST	Rectification of Mistake in CESTAT Form No. 4 in respect of M/s Autovikas Sales & Service Private Limited-reg	DR(J)	
872	14/0 /20 22	3/20 22	NIL	MANAS KUMAR SINHA, AR	Monthly statement for the month of Feb. 2022	DR(J)	
873	14/0 /20 22	3/20 22	D.NO. 22250/2020/SEC- XVII-A DTD 28/02/2022	ASSISTAN T REGISTRA R	Civil Appeal Nos. 1494-1495 of 2022	DR(J)	
874	14/0 /20 22	3/20 22	F.NO. CESTAT/AHD/L.B./02/201 4/85 DTD 09/03/2022	SANTOSH KUMAR TIWARI, AR	Forwarding Writing Submission & Cases laws for larger Bench	DR(J)	
875	14/0 /20 22	3/20 22	NIL DTD 11/03/2022	SR.PS TO HON. PRESIDEN T	Sanction of Rs. 2,500 for meeting out the expenses towards hospitality in the O/o Hon. President for the month of March,2022	Acco unt Sectio n	
876	15/0 /20 22	3/20 22	F.NO. 30/CESTAT/HYD/REGIST RY/2016/59 DATED 08.03.2022	DR, CESYAT, HYDERAB AD	DOO in Appeal No.ST/30309/2019 (K. Ramachandra Rao)	PA to Regis trar	
877	16/0 /20 22	3/20 22	NIL DATED 07.03.2022	DR. S. K. PATI, M(J), CESTAT,	Joining Report after completion of quarantine leave		AR(Adm in)

			MUMBAI					
878	16/0 /20 22	3/20 22	NIL DATED 15.03.2022	ANIL CHOUDHA RY, M(J), CESTAT, DELHI	Permission for pronouncement of order	PA to Regis trar		
879	16/0 /20 22	3/20 22	NIL DATED 14.03.2022	PARMOD KUMAR, STENO GR-I	Leave application		AR(Adm in)	
880	16/0 /20 22	3/20 22	NIL DATED 14.03.2022	BUDHSAI N, MTS	Leave application		AR(Adm in)	
881	16/0 /20 22	3/20 22	F. NO. A-24(2)/LEAVE FILE/MS-DR/CHE/2021 DATED 14.03.2022	BALASUB RAMANI S., AR, CESTAT, CHENNAI	Forwarding of joining report of Sh. Mohinder Singh, DR, CESTAT, Chennai		AR(Adm in)	
882	16/0 /20 22	3/20 22	NIL DATED 14.03.2022	SEEMA SADANA, SPS	Leave application		AR(Adm in)	
883	16/0 /20 22	3/20 22	NIL DATED 15.03.2022	SEEMA SADANA, SPS	Joining Report		AR(Adm in)	
884	16/0 /20 22	3/20 22	PATRANK II(1)HINDI/PATRIKA/LEK HA PAREKSHA/NOIDA/01/20 21/114(S/L) DATED 03.02.2022	CENTRAL GOODS AND SERVICE TAX, NOIDA	Vibhagiya Hindi Patrika "Navlekha" ke pratham ank ka preshan		AR(Adm in)	
885	16/0 /20 22	3/20 22	C. NO: IV(16)GST/DELHI - SOUTH/CESTAT/FOODW ORLD/931/2021-21/15190 DATED 10.03.2022	KUMAR SATYAM, GST, SOUTH DELHI	Supply of certified copy in the case of M/S Foodworld, New Delhi	DR(J)		
886	16/0 /20 22	3/20 22	NIL DATED 15.03.2022	J.K. GOLAY, SPS	Corrections in appeal uploaded	PA to Regis trar		
887	16/0 /20 22	3/20 22	F. NO. 1(10)/CESTAT/SOFT PROP/2020 DATED 15.03.2022	HARSHITA PANDEY, ASSISTAN T REGISTRA	Constitution of software assessment & monitoring committee to approve software module on	PA		

			R, CESTAT, NEW DELHI	prototype developed by Tribunal Division of the NICSI and to evaluate development of new computer programme				
888 /20 22	16/0 3/20 22	NIL DATED 11.03.2022	DR, CESTAT, MUMBAI	Constitution of LB in ST/86054/2015 in the case of M/s SMV Beverages Pvt. Ltd.	PA to Regis trar			
889 /20 22	16/0 3/20 22	NIL DATED 15.03.2022	ANIL CHOUDHA RY, M(J), CESTAT, DELHI	permission for re- listing	PA to Regis trar			
890 /20 22	16/0 3/20 22	NIL	RACHNA GUPTA, M(J), CESTAT, NEW DELHI	Monthly Disposal Statement for Feb 2022	PA			
891 /20 22	16/0 3/20 22	NIL	DR. S. K. PATI, M(J), CESTAT, MUMBAI	Monthly Disposal Statement for Feb 2022	PA			
892 /20 22	16/0 3/20 22	NIL	AJAY SHARMA, M(J), CESTAT, MUMBAI	Monthly Disposal Statement for Feb 2022	PA			
893 /20 22	16/0 3/20 22	NIL DTD 16.03.2022	ATIN SHARMA, MTS	Joining Report		AR(Adm n)		
894 /20 22	16/0 3/20 22	NIL DTD 16.3.2022	SAKAL DEO SAH, COURT MASTER	Leave application		AR(Adm n)		
895 /20 22	16/0 3/20 22	CESTAT/AHD/PER/70/201 8/89 DTD 14/03/2022	SANTOSH KUMAR TIWARI, AR	Forwarding of details of family and home town declaration		AR(Adm n)		
896 /20	17/0 3/20	NIL DATED 16.03.2022	RACHNA GUPTA,	Cancellation of casual leave applied for		AR(Adm		

22	22		M(J), CESTAT, NEW DELHI	17.03.2022		in)		
897 /20 22	17/0 3/20 22	NIL DATED 16.03.2022	BUDHSAI N, MTS	Joining Report		AR(Adm in)		
898 /20 22	17/0 3/20 22	NIL DATED 16.03.2022	PARMOD KUMAR, STENO GR-I	Joining Report		AR(Adm in)		
899 /20 22	17/0 3/20 22	NIL DATED 14.03.2022	GANESH MANKAR, 478/2, YADAV NAND NAGAR, INDORE - 452001	Certified true copy of order of CESTAT	DR(J)			
900 /20 22	17/0 3/20 22	F. NO. 7/2/LARGER- BENCH/CESTAT/CHD- 2021 DATED 14.03.2022	KRIPA SHANKER, DR, CESTAT, CHANDIG ARH	Request for constitution of Larger Bench	PA to Regis trar			
901 /20 22	17/0 3/20 22	F. NO. H-11016/18/2022- JUDL. DATED 16.03.2022	L. C. DABARIA, ASST.LEG AL ADVISER, M/O LAW AND JUSTICE, D/O LEGAL AFFAIRS, JUDICIAL SECTION	Office Memorandum - Lok Sabha provisionally admitted Ques. Diary No. 12059 for 25.03.2022 regarding "National Litigation Policy" - reg.		AR(Adm in)		
902 /20 22	17/0 3/20 22	NIL	SANJIV SRIVASTA VA, M(T), CESTAT, MUMBAI	Leave application		AR(Adm in)		
903	17/0	NO.	P. ANJANI	Extension of period to	PA to			

/20 22	3/20 22	CESTAT/WZB/PAK/2021 DATED 16.03.2022	KUMAR, M(T), CESTAT, MUMBAI	pronounce reserved orders	Regis trar			
904 /20 22	17/0 3/20 22	NIL DATED 17.03.2022	SWAPNIL TIWARI, AR	Station leave permission (SLP)		AR(Adm in)		
905 /20 22	17/0 3/20 22	NIL	SEEMA SADANA, SPS	Statement of immovable property for the year 2021-22 (as on 01.01.2022)		AR(Adm in)		
906 /20 22	17/0 3/20 22	F. NO. 01/CESTAT/BANG/MED/ KRB DATED 15.03.2022	DR, CESTAT, BANGALO RE	Regarding appointment of AMA Dr. S. Manjunath, Lakshmi Clinic, No. 2056, 16th B Main, Mother Diary Cross, New Town, Yelahanka, Bangalore		AR(Adm in)		
907 /20 22	17/0 3/20 22	F. NO. 01/CESTAT/BANG/ADMN DATED 17.03.2022	DR, CESTAT, BANGALO RE	Approval and financial sanction of Rs. 66,375/- for procurement of polymethyl acrylic sheet for Court -2 of CESTAT, Bangalore	CT Sectio n			
908 /20 22	17/0 3/20 22	NIL	CENTRAL REGISTRY	Cause list for e- hearing of defect cases	PA			
909 /20 22	17/0 3/20 22	NIL	SINGLE MEMBER APPEAL BRANCH	Physical hearing causelist	PA			
910 /20 22	21/0 3/20 22	NIL DATED 15/03/2022	DR, CESTAT, CHANDIG ARH	Leave application		AR(Adm n)		
911 /20 22	21/0 3/20 22	F.NO.A-24(2)/LEAVE FILE/MS-DR/CHE/2021 DATED 14/03/2022	BALASUB RAMANI S, AR	Forwarding of Joining report of Sh Mohinder Singh, DR		AR(Adm n)		
912 /20 22	21/0 3/20 22	NIL DTD 21/03/2022	SEEMA SADANA, SPS	Purchase Grand i 10 NIOS car		AR(Adm n)		

913 /20 22	21/0 3/20 22	NIL DTD 17/03/2022	MANOJ KUMAR MTS	out of station Permission-reg.		AR(Adm n)		
914 /20 22	22/0 3/20 22	F.NO.6/3/NKM- MTS/CESTAT-CHD/2020 DATED 21.03.2022	DR, CESTAT, CHANDIG ARH	Request for submitted by Mr. Nitesh Kumar Meena, Mts, CESTAT. Chandigarh for Relieving letter		AR(Adm in)		
915 /20 22	22/0 3/20 22	F.NO.01/CESTAT/BANG/ ADMN DATED 17.03.2022	DR, CESTAT, BANGALO RE	Sanction for Admn. Rs. 66,375		AR(Adm in)		
916 /20 22	22/0 3/20 22	F.NO.4(2)/PF/B.P/STENO- III/CESTAT/ALD/2017 DATED 21.03.2022	MANAS KUMAR SINHA, AR, CESTAT, ALLAHAB AD	No objection certificate in respect of Bhoopendra Kumar Patel, Steno-II		AR(Adm in)		
917 /20 22	22/0 3/20 22	D.NO. 4368/2017/SEC- XVII-A DATED 10.03.2022	AR, SUPREME COURT OF INDIA, NEW DELHI	Civil Appeal No. 3328 of 2017	DR(J)			
918 /20 22	22/0 3/20 22	D.NO. 9324/2017/SEC- XVII-A DATED 10.03.2022	AR, SUPREME COURT OF INDIA, NEW DELHI	Civil Appeal No. 5605 of 2017	DR(J)			
919 /20 22	22/0 3/20 22	F.NO 6/17/WEEKLY- STATEMENT/CESTAT/C HD-2020-II DATED 21.03.2022	DR, CESTAT, CHANDIG ARH	weekly statement of the matters/E-hearing (From 11.03.2022 to 17.03.2022	DR(J)			
920 /20 22	22/0 3/20 22	NIL DATED 17.03.2022	RAMESH NAIR, M(J), CESTAT, AHMEDAB AD	Permission for pronouncement of Reserved order after 4 months	PA to Regis trar			
921 /20	22/0 3/20	NIL DATED 17.03.2022	TEJO SHRI,	Request regarding permission of doing	PA to Regis			

22	22		STENO GR. II	correction in judicial orders.	trar			
922 /20 22	22/0 3/20 22	F.NO.01/CESTAT/BANG/P FE DATED 10.03.2022	DR, CESTAT, BANGALO RE	Forwarding of Service Book for granding of Annual Increment, VRS and his payment		AR(Adm in)		
923 /20 22	22/0 3/20 22	NIL DTD 15/03/2022	ASHOK JINDAL, MEMBER(J)	Home Town LTC- 2022-23 and Leave encashment-reg		AR(Adm n)		
924 /20 22	22/0 3/20 22	NIL DTD 21/03/2022	JYOTI, LDC	Joining report after availing leave		AR(Adm n)		
925 /20 22	22/0 3/20 22	F.NO. 25(1)/FM/CESTAT/ALLD/ 2015 DTD 21/03/2022	MANAS KUMAR SINHA, AR	Credit under BNPL scheme		AR(Adm n)		
926 /20 22	22/0 3/20 22	F.NO. 29/CESTAT/BANG/TELE	CESTAT, BANGALO RE	Sanctioned for BSNL Bang of Rs. 6,101		AR(Adm n)		
927 /20 22	22/0 3/20 22	NIL DTD 21/03/2022	SWAPNIL TIWARI, AR	Intimation of application for ADVT. No. A-2/E-1/2022, Combined State/Upper Subordinate Service Exam-2022		AR(Adm n)		
928 /20 22	22/0 3/20 22	F.NO. 38/CESTAT/HYD/APAR/1 6/62 DTD 15/03/2022	T.VISWA PRAKASH, DR, CESTAT, HYDERAB AD	Forwarding of APAR of the year 2021 in r/o CESTAT, Hyderabad officials-reg		AR(Adm n)		
929 /20 22	22/0 3/20 22	F.NO.A- 20(1)/PERS.FILE/SKS- UDC/CHE/2022 DTD 15/03/2022	MOHINDE R SINGH,DR	Forwarding of Representation of Sh Shashi Kumar Soni, UDC-reg		AR(Adm n)		
930 /20 22	22/0 3/20 22	F.NO. 01/CESTAT/BANG/OPM DTD 14/03/2022	DY REGISTRA R, CESTAT, BANGALO RE	Forwarding of application for transfer from CESTAT, Bangalore to CESTAT, Ahmedabad of Shri Om Prakash Meena,		AR(Adm n)		

				LDC-reg				
931	22/0 /20 22	3/20 22	NIL DTD 16/03/2022	N. RAJA, SPS	Forwarding of leave app in r/o Hon. M(J) Shri P. Dinesha-reg.		AR(Adm n)	
932	22/0 /20 22	3/20 22	F.NO.33/CESTAT/BANG/ OSP	CESTAT, BANGALO RE	Noting for providing outsourcing posts for further three months i.e. April 2022 to June 2022		AR(Adm n)	
933	22/0 /20 22	3/20 22	F.NO.PF/CESTAT/MUM/D KG/2016/215 DTD 16/03/2022	DR, CESTAT, MUMBAI	Request for transfer from CESTAT, New Delhi or Chandigarh from CESTAT Mumbai-reg		AR(Adm n)	
934	22/0 /20 22	3/20 22	CESTAT/AHD/ADMN/PE R/70/2018/89 DTD 14/03/2022	SANTOSH KUMAR TIWARI, AR	Forwarding of details of family and home town declaration		AR(Adm n)	
935	22/0 /20 22	3/20 22	F.NO.CESTAT/AHD/M (J)/87 DTD 14/03/2022	RAMESH NAIR, M(J)	Leave on 28/02/2022		AR(Adm n)	
936	22/0 /20 22	3/20 22	NIL. DTD 16/03/2022	T.V.UNNIK RISHNAN, SPS TO M(T)	EL application of Hon. M(T), Shri Sanjiv Srivastava		AR(Adm n)	
937	22/0 /20 22	3/20 22	NIL DTD 14/03/2022	LALIT PRASAD PANT, SPS	Medical Reimbursement claim		AR(Adm n)	
938	22/0 /20 22	3/20 22	NIL DTD 22/03/2022	LALIT PRASAD PANT, SPS	Medical Reimbursement claim		AR(Adm n)	
939	22/0 /20 22	3/20 22	D.NO.27537/2018/SEC- XVII-A DTD 28/02/2022	ASSISTAN T REGISTRA R	Civil Appeal No 12206 of 2018	DR(J)		
940	22/0 /20 22	3/20 22	F.NO. CESTAT/AHD/ORDER SECTION/16/2022/94 DTD 17/03/2022	SANTOSH KUMAR TIWARI, AR	Withdrawal of appeal under Sabka Vishwas litigation disputed resolution scheme (SVLDRS) 2019- REG-	DR(J)		
941	22/0		NIL DTD 23/03/2022	ASSISTAN	Cause list for Physical	PA		

/20 22	3/20 22		T REGISTRA R	Hearing of defect cases				
942 /20 22	22/0 3/20 22	NIL DTD 21/03/2022	ANIL CHOUDHA RY MEMBER (J)	Permission for Pronouncement	PA to Regis trar			
943 /20 22	22/0 3/20 22	NIL	MTNL	E-Receipt of Telephone Bill	Acco unt Sectio n			
944 /20 22	23/0 3/20 22	NIL DTD 19.03.2022	C. BHEEMAN NA	OA No. 2878/2021 in the matter of Avdhesh Kumar Meena Vs. M/o Finance and Ors in CAT(PB)	AR(Adm n)			
945 /20 22	23/0 3/20 22	NIL DTD 22/03/2022	ATIN SHARMA, MTS	Leave application	AR(Adm n)			
946 /20 22	23/0 3/20 22	NIL DTD 22/03/2022	SHENAJ BANO, STENO GR-II	Leave application	AR(Adm n)			
947 /20 22	23/0 3/20 22	NIL DTD 22/03/2022	DY REGISTRA R, CESTAT, CHANDIG ARH	Request for TA/DA Advance and office tour for C&A-176- 04APR2022-0027	AR(Adm n)			
948 /20 22	23/0 3/20 22	NIL DTD 22/03/2022	RAVI PRAKASH	Pursuant to the clarification provided vide email dated 14.03.2022	AR(Adm n)			
949 /20 22	23/0 3/20 22	CESTAT/AHD/ADMN/14/ 2012/95 DTD 17/03/2022	SANTOSH KUMAR TIWARI, AR	Forwarding of APAR for the year 2021 in r/o CESTAT, Ahmedabad-reg.	AR(Adm n)			
950 /20 22	23/0 3/20 22	NIL DTD 22/03/2022	B.S. RAWAT	Vacation Report for Directorate of Estates	Acco unt Sectio n	AR(Adm n)		
951	24/0	F.NO.	DEPUTY	Forwarding of		AR(Adm n)		

/20 22	3/20 22	01/CESTAT/BANG/CKK DTD 17.03.2022	REGISTRAR CESTAT, BANGALORE	intimation letter for applying of Passport- reg.		Adm n)		
952 /20 22	24/0 3/20 22	NIL DTD 21.03.2022	SULEKHA BEEVI C.S	Leave application		AR(Adm n)		
953 /20 22	24/0 3/20 22	NIL DTD 23/03/2022	SEEMA SADANA, SPS	Leave application		AR(Adm n)		
954 /20 22	24/0 3/20 22	F.NO. 01/CESTAT/BANG/ADMN	CESTAT, BANGALORE	Sanction of Rs. 66,375 for Polymethyl Acrylic Sheets		AR(Adm n)		
955 /20 22	24/0 3/20 22	NIL DTD 22/03/2022	QUESTION BRANCH E	Question : Starred: Diary No : 12660: Answer Date: 01/04/2022		AR(Adm n)		
956 /20 22	24/0 3/20 22	F.NO. 33/CESTAT/BANG/OSP	CESTAT, BANGALORE	Sanction for OSP		AR(Adm n)		
957 /20 22	24/0 3/20 22	NIL DTD 22/03/2022	DIKSHA SINGH, PA TO M(T)	Correction in the uploaded Order	PA			
958 /20 22	24/0 3/20 22	NIL DTD 28/03/2022	ASSISTAN T REGISTRAR	Cause list	PA			
959 /20 22	24/0 3/20 22	NIL DTD 23/03/2022	SHENAJ BANO, STENO GR-II	Correction in the uploaded Appeal	PA to Regis trar			
960 /20 22	25/0 3/20 22	NIL DTD 21.03.2022	SANJAY PRASAD, STENO GR-II	Request for promotion from Steno Gr.III to Steno Gr.-II -Reg.		AR(Adm in)		
961 /20 22	25/0 3/20 22	NIL	CAT, PRINCIPA L BENCH	RA No. 70/2018 in OA No. 2032/2013	Admi nistrat ion Sectio n			
962 /20	25/0 3/20	W.P.(C) 8178/2019 DTD 29.07.2019	HIGH COURT OF	Order Dated 29.07.2019	Admi nistrat			

22	22		DELHI		ion Section			
963 /20 22	25/0 3/20 22	NIL DTD 24/03/2022	P.V.SUBB A RAO, MEMBER(T)	Request for sanction of one day Casual leave on 13 April, 2022		AR(Adm n)		
964 /20 22	25/0 3/20 22	NO. 6/6/2021-OIDB DTD 10/03/2022	NARIAN LENGAY, SACTION OFFICER	Filling up of the post of Financial Adviser & Chief Accounts Officer		AR(Adm n)		
965 /20 22	25/0 3/20 22	F.NO. 4(2)/PF/B.P/STENO- III/CESTAT/ALD/2017	MANAS KUMAR SINHA, AR	No objection Certificate-reg.		AR(Adm n)		
966 /20 22	25/0 3/20 22	NIL DTD 23/3/2022	HARSHITA PANDEY, AR	Leave application	Admi nistrat ion Sectio n			
967 /20 22	25/0 3/20 22	NIL DTD 24/03/2022	ANIL CHOUDHA RY MEMBER (J)	Permission for Pronouncement	PA to Regis trar			
968 /20 22	25/0 3/20 22	NIL DTD 24/03/2022	ANIL CHOUDHA RY MEMBER (J)	Permission for Pronouncement	PA to Regis trar			
969 /20 22	25/0 3/20 22	NIL DTD 24/03/2022	ANIL CHOUDHA RY MEMBER (J)	Permission for re- listening	PA to Regis trar			
970 /20 22	25/0 3/20 22	F.NO. 01/CESTAT/BANG/RCS DATED 23/03/2022	CESTAT, BANGALO RE	Shri Ram Chandra Saroj, UDC, Request for Permission regarding CGHS		AR(Adm n)		
971 /20 22	25/0 3/20 22	F.NO. 01/CESTAT/BANG/KRB DTD 24/03/2022	CESTAT, BANGALO RE	Shri K.B. Bijesh, UDC, Permission regarding CGHS		AR(Adm n)		
972 /20	25/0 3/20	NO. CESTAT/WZB/PAK/2021	P. ANJANI KUMAR	Permission for Pronouncement	PA to Regis			

22	22	DTD 25/03/2022	M(T)		trar			
973	25/0		MANAS					
/20	3/20	NIL DTD 25/03/2022	KUMAR	Weekly Report of E-	DR(J)			
22	22		SINHA, AR	hearing				
974	25/0	REF. NO.	SANJAY	Affixation of				
/20	3/20	132/GEN/SF/2021 DTD	RATHI,	Advocates Welfare	DR(J)			
22	22	21/03/2022	HONY.	Fund Stamp on the				
			SECRETARY	Vakalatnama				
975	25/0		DEPUTY					
/20	3/20	NIL DTD 17/03/2022	REGISTRAR	Providing of disposal	DR(J)			
22	22		CESTAT,	cases of SVLDR				
			HYDERABAD					
976	25/0	F.NO.	CESTAT,			AR(
/20	3/20	33/CESTAT/BANG/OSP	BANGALORE	Sanction for OSP		Adm		
22	22		RE			n)		
977	28/0	F.NO.E-	MOHINDER	forwarding to Hindi		AR(
/20	3/20	2/HTS/2019/CESTAT/CHE	SINGH,DR	Typing Certificate in		Adm		
22	22	NNAI DTD 22/03/2022		r/o Shri Sunil Kumar,		n)		
				LDC				
978	28/0		TEJO			AR(
/20	3/20	NIL DTD 25/03/2022	SHRI,	Leave application		Adm		
22	22		STENO			n)		
			GR-II					
979	28/0		SEEMA			AR(
/20	3/20	NIL DTD 24/03/2022	SADANA,	Medical		Adm		
22	22		SPS	Reimbursement claim		n)		
980	28/0		J.K.			AR(
/20	3/20	NIL DTD 24/03/2022	GOLAY,	Leave application		Adm		
22	22		SPS			n)		
981	28/0		SEEMA			AR(
/20	3/20	NIL DTD 24/03/2022	SADANA,	Medical		Adm		
22	22		SPS	Reimbursement claim		n)		
982	28/0	F.NO. 6/3/NKM-	DR,			AR(
/20	3/20	MTS/CESTAT-CHD/2020	CESTAT,	Relieving letter		Adm		
22	22	DTD 21/03/2022	CHANDIGARH	submitted		n)		
983	28/0	F.NO. 6/17/WEEKLY-	DR,			DR(J)		
/20	3/20	STATEMENT/CESTAT/CHD-2020-II DTD	CESTAT,	Weekly statement of				
22	22	25/03/2022	CHANDIGARH	the matter for E-				
				hearing				

984	28/0 /20 22	3/20 22	NIL DTD 24/03/2022	DY. REGISTRA R (SINGLE MEMBER APPEAL BRANCH)	Physical hearing Cause list	PA			
985	28/0 /20 22	3/20 22	F.NO. 01/CESTAT/BANG/ADMN .	CESTAT, BANGALO RE	Sanction for Communication System Model No. CCSE-DL CCS700	CT Sectio n			
986	29/0 /20 22	3/20 22	F.NO. 01/CESTAT/BANG/KR	CESTAT, BANGALO RE	Sanction for medical reimbursement of Rs. 3569		AR(Adm n)		
987	29/0 /20 22	3/20 22	F.NO. 01/CESTAT/BANG/AN DTD 24/03/2022	CESTAT, BANGALO RE	Sanction for medical treatment of Rs. 3535		AR(Adm n)		
988	29/0 /20 22	3/20 22	F.NO. A-6(1)/HC- SC/CESTAT/CHE/2017 DTD 23/03/2022	MOHINDE R SINGH, DR, CESTAT, CHENNAI	Direction of Hon High Court of Madras in the Case of Appeal No. C/41133/2019 of M/s Doosan Bobcat India Pvt Ltd	PA to Regis trar			
989	29/0 /20 22	3/20 22	NIL DTD 24/03/2022	REKHA SHEKHAW AT, PA TO REGISTRA R	Permission for Pronouncement	PA to Regis trar			
990	29/0 /20 22	3/20 22	NIL DTD 28/03/2022	ANITHA JAYAKUM AR, SPS	Reg. reimbursement of the amount spent for the purchase of an office Bag.	CT Sectio n			
991	29/0 /20 22	3/20 22	F. NO. A-20(7)/PERS. FILE/RR- MTS/CESTAT/CHE/2018 DATED 24.03.2022	MOHINDE R SINGH, DR, CESTAT, CHENNAI	Grant of 2nd MACP to Sh. R. Ravichandran, MTS	Acco unt Sectio n	AR(Adm in)		
992	29/0 /20 22	3/20 22	NIL DATED 25.03.2022	MILI VERMA, ADVOCAT E	With respect to the complaint made before CESTAT on 10.03.2022 for refund of Rs. 10,000/-	Acco unt Sectio n			
993	29/0 /20	3/20	F. NO. 11/27/2020-IFU-III (VOL. I) DATED	PRAWEEN KUMAR	MMIS of CGCivilian Employees-Quarterly	Acco unt			

22	22	24.03.2022	JHA, US (IFU-III), M/O FINANCE, D/O REVENUE, IFU-III, NORTH BLOCK, NEW DELHI	expenditure on pay&allowances for 2021-22 iro secretariat/subordinate /attached offices of theCGand info reg group wise no. of sanctioned posts and employees	Section			
994/2022	29/03/2022	F. NO. O-21036/3/2017-COORD DATED 21.03.2022	XAVIER TOPPO, US TO GOI, DEPTT. OF REVENUE, MINISTRY OF FINANCE, NORTH BLOCK	Office Memorandum	Account Section			
995/2022	29/03/2022	C. NO. GEN/REV/01A/92/2021-REV-.O/O COMMR-CUS-PREV-JODHPUR/1044 DATED 22.03.2022	ALOK SHARMA, O/O COMMISSI ONER, CUSTOMS (PREV.), JODHPUR	Appeal/Application/Stay/Misc/ROA/ROM/COD/Cross Objection dated 18.02.2022 filed by M/s. PLG Impex passed by Commissioner (Appeals), Jaipur	DR(J)			
996/2022	29/03/2022	C.NO. IV(16)/GST/DEL-SOUTH/PRASAR/1140/2021-22/8000 DT 23.03.2022	KUMAR SATYAM, GST, SOUTH DELHI	Supply of certified copy in the case of M/S Prasar Bharti, New Delhi	DR(J)			
997/2022	29/03/2022	C.NO. DEL/WEST/HEADQUATER/SAMIKSHA/CESTAT/406/2022/5006 DT 24.03.2022	ADDL. COMMISSI ONER, CENTRAL TAX, CGST, DELHI WEST	Request for providing certified copy of CESTAT Final Order No. 50052/2022 in respect of Ozone Plant design Service Pvt Ltd.	DR(J)			
998/20	29/03/20	F.NO. 611/CEGAT/MAS/2022/VO	MOHINDER SINGH,	Request for vacat office space at 1st		AR(Adm)		

22	22	L-III DT 23.03.2022	DR, CESTAT, CHENNAI	floor		in)		
999 /20 22	29/0 3/20 22	F.NO. 10/CEGAT/MAS/200VOL- II DT 24.03.2022	MOHINDE R SINGH, DR, CESTAT, CHENNAI	Forwarding of representation of Shri V. Kumar, SCD I		AR(Adm in)		
100 0/2 022	29/0 3/20 22	F.NO. 2(23) RSC- UDC/CESTAT/CHD-2016 DT 22.03.2022	DR, CESTAT, CHANDIG ARH	Request for TA/DA advance and office tour for C&A-176- 04APR2022-0027 at Inst. Of Secretariat Training & Mang., New Delhi Sub. by Mr. ravi Shekhar Choudhary,UDC,CES TAT,CHD		AR(Adm in)		
100 1/2 022	29/0 3/20 22	F.NO. 300/AD(ATD)2021- 22 DT 24.03.2022	MANOJ KASHYAP, AR, NEW DELHI	Seeking information regarding examination schemes for various Dept. promotional examination		AR(Adm in)		
100 2/2 022	29/0 3/20 22	NIL DATED 24.03.2022	SANTOSH KUMAR TIWARI, AR, CESTAT, AHMEDAB AD	Permission for graduation qualification entry in service bool in r/o Shri Kumar Thakur,UDC,CESTA T,Ahmedabad		AR(Adm in)		
100 3/2 022	29/0 3/20 22	NIL DATED 16.03.2022	MANWAR SINGH, UDC	Application for leave on 17.03.2022		AR(Adm in)		
100 4/2 022	29/0 3/20 22	NIL DATED 21.03.2022	DEVENDR A, UDC	Leave application on 22.03.2022		AR(Adm in)		
100 5/2 022	29/0 3/20 22	NIL DATED 28.03.2022	GOVIND PRASAD, MTS	Leave application		AR(Adm in)		
100 6/2 022	29/0 3/20 22	NIL DATED 25.03.2022	RANJU MADHRA, SPS	Casual leave application on 24.03.2022		AR(Adm in)		
100	29/0	NIL DATED 29.03.2022	BHANU	Corrections in appeal	PA to			

7/2 022	3/20 22		MEHTA, STENO GR. II, CESTAT, NEW DELHI	uploaded	Regis trar			
100 8/2 022	29/0 3/20 22	NIL DATED 29.03.2022	ANIL CHOUDHA RY, M(J), CESTAT, DELHI	permission for re- listing	PA to Regis trar			
100 9/2 022	29/0 3/20 22	NIL DATED 29.03.2022	REKHA SHEKHAW AT, STENO - I	Corrections in appeal uploaded	PA to Regis trar			
101 0/2 022	30/0 3/20 22	NIL DATED 17.03.2022	RAMESH NAIR, M(J), CESTAT, AHMEDAB AD	Permission for pronouncement of reserved orders after four months	PA to Regis trar			
101 1/2 022	30/0 3/20 22	NIL DATED 29.03.2022	NIHAL SINGH, STENO GR-I, CESTAT, ALLAHAB AD	Request for deletion of order from CESTAT website	PA to Regis trar			
101 2/2 022	30/0 3/20 22	NIL DATED 25.03.2022	KANHAIY A LAL, SPS	Correction in the daily order uploaded	PA to Regis trar			
101 3/2 022	30/0 3/20 22	NIL DATED 29.03.2022	GEETA NAINWAL, STENO TO HONBLE MEMBER(J UDICIAL), CESTAT, AHMEDAB AD	Correction in the daily order uploaded	PA to Regis trar			
101 4/2 022	30/0 3/20 22	NIL DATED 28.03.2022	ANITHA JAYAKUM AR, SPS	Leave application with SLP		AR(Adm in)		

101 5/2 022	30/0 3/20 22	F. NO. A-19011/17/2021- AD.IC(CESTAT) DATED 22.03.2022	S. BHOWMIC K, US TO THE GOI	Approval for providing the official car to the President, CESTAT	CT Section			
101 6/2 022	30/0 3/20 22	F. NO. A-11013/1/2022- AD.IC(CESTAT) DATED 22.03.2022	S. BHOWMIC K, US TO THE GOI	Creation of additional post of Accounts Officer in CESTAT, Mumbai		AR(Admin)		
101 7/2 022	30/0 3/20 22	NIL DATED 29.03.2022	BHANU MEHTA, STENO GR. I, CESTAT, NEW DELHI	Application for the post of Personal Assistant on deputation basis in Rajya Sabha Secretariat, New Delhi		AR(Admin)		
101 8/2 022	30/0 3/20 22	NIL DATED 24.03.2022	P. ANJANI KUMAR, M(T), CESTAT, MUMBAI	Leave application		AR(Admin)		
101 9/2 022	30/0 3/20 22	NIL DATED 29.03.2022	ARCHANA , STENO-II, CESTAT, NEW DELHI	Leave application		AR(Admin)		
102 0/2 022	30/0 3/20 22	NIL DATED 28.03.2022	RAVI DUTT SHARMA, ACCOUNT ANT, CESTAT, NEW DELHI	Application for avail of LTC (All India) Home Town conversion for visiting Port Blair (A&N) for block 2021-22		AR(Admin)		
102 1/2 022	31/0 3/20 22	F.NO. 33/CESTAT/BANG/OSP DATED 29.03.2022	DR, CESTAT, BANGALO RE	extension of contract of OSP	CT Section			
102 2/2 022	31/0 3/20 22	F.NO. CESTAT/MUM?ADMN/NI CSI-MANPOWER/2021 DT 28.03.2022	DR, CESTAT, MUMBAI	Approval for onetime payment for hiring of technical manpower for the period of 3 month		AR(Admin)		
102	31/0	F.NO.01/CESTAT/BANG/	DR,	Resignation letter of	Comp			

3/2 022	3/20 22	COMP. DT 24.03.2022	CESTAT, BANGALO RE	software programmer	uter Cell			
102 4/2 022	31/0 3/20 22	F. NO.01/CESTAT/BANG/OP M DT 30.03.2022	DR, CESTAT, BANGALO RE	Sh. Om Prakash meena requested for CGHS		AR(Adm in)		
102 5/2 022	31/0 3/20 22	NIL DATED 30.03.2022	MUKESH GUPTA, DR	Casual leave application on 30.03.2022		AR(Adm in)		
102 6/2 022	31/0 3/20 22	NIL DATED 30.03.2022	REKHA SHEKHAW AT, STENO - I	APAR of Sh. J. K. Golay		AR(Adm in)		
102 7/2 022	31/0 3/20 22	NIL DATED 30.03.2022	PRADEEP ASAWA,C A, INDOR	Request for grant some more time for removal of Defect	DR(J)			
102 8/2 022	31/0 3/20 22	CESTAT/AHD/ADMN/TO UR/08/2013/113 DT 30.03.2022	SANTOSH KUMAR TIWARI, AR, CESTAT, AHMEDAB AD	Forwarding application for TA advance in r/o mr. Raju,M(T)	Acco unt Sectio n			
102 9/2 022	31/0 3/20 22	F.NO. G- 10(1)/BUDGET/CESTAT/C HE/2016 DT 30.03.2022	BALASUB RAMANI S., AR, CESTAT, CHENNAI	Utilization of funds FY 2021-22	Acco unt Sectio n			
103 0/2 022	31/0 3/20 22	NIL DATED 30.03.2022	MR. P.K. CHOUDHA RY,M(J) AND MR. RAJU,M(T)	Approval for permission to the list the order for pronouncement	PA to Regis trar			
103 1/2 022	31/0 3/20 22	F.NO.01/CESTAT/BANG/ MN DATED 31.03.2022	DR, CESTAT, BANGALO RE	Sanction of Rs. 27,000		AR(Adm in)		
103 2/2 022	31/0 3/20 22	F.NO.01/CESTAT/BANG/ VC DATED 31.03.2022	DR, CESTAT, BANGALO RE	Sanction for CEA of Rs.27,000		AR(Adm in)		
103	31/0	F.NO.01/CESTAT/BANG/	DR,	Sanction for CEA of		AR(Adm in)		

3/2 022	3/20 22	VS DATED 31.03.2022	CESTAT, BANGALO RE	Rs.27,000		Adm in)		
103 4/2 022	31/0 3/20 22	F.NO. 01/CESTAT/BANG/AP DT 31.03.2022	DR, CESTAT, BANGALO RE	Sanction for CEA of Rs.54,000		AR(Adm in)		
103 5/2 022	31/0 3/20 22	F.NO. 07/CESTAT/BANG/NR DT 31.03.2022	DR, CESTAT, BANGALO RE	Sanction for CEA of Rs.27,000		AR(Adm in)		
103 6/2 022	31/0 3/20 22	F.NO.01/CESTAT/BANG/ KRB DATED 31.03.2022	DR, CESTAT, BANGALO RE	Sanction for CEA of Rs.54,000		AR(Adm in)		
103 7/2 022	31/0 3/20 22	F.NO.01/CESTAT/BANG/ KR DATED 31.03.2022	DR, CESTAT, BANGALO RE	Sanction for CEA of Rs.27,000		AR(Adm in)		
103 8/2 022	31/0 3/20 22	F.NO.01/CESTAT/BANG/ NSP DATED 31.03.2022	DR, CESTAT, BANGALO RE	Sanction for CEA of Rs.54,000		AR(Adm in)		
103 9/2 022	31/0 3/20 22	F.NO.01/CESTAT/BANG/ NS DATED 31.03.2022	DR, CESTAT, BANGALO RE	Sanction for CEA of Rs.54,000		AR(Adm in)		
104 0/2 022	31/0 3/20 22	NIL DATED 31.03.2022	RAVI PRAKASH, CGSC	S K Verma vs Union Of India & ors	PA to Regis trar			